

श्री जगदम्बो प्रसाद यादव : मान्यवर, परिवार कल्याण कार्यक्रम राष्ट्रीय स्तर पर स्वीकार हो, इसको सिर्फ केन्द्रीय सरकार का स्वास्थ्य मन्त्रालय ही नहीं बल्कि सभी मन्त्रालय और राज्य सरकारों के भी सभी मन्त्रालय स्वीकार करें और अपने क्षेत्र में इस काम को करें, यह भारत सरकार की बहुत पुरानी पालिसी रही है। लेकिन यह अभी तक इम्प्लीमेंट नहीं हो रही है। तो मैं मंत्री महोदय से जानना चाहता हूँ कि, यह मन्त्रियों की जो बैठक हुई क्या उसमें स्वास्थ्य मन्त्रालय ने इस विचार को पर्याप्त ढंग से रखा था तथा क्या इसको कार्यान्वित कराने की कोई स्कीम, कोई योजना बनाई थी और उसको फालो-अप करने की क्या कोई व्यवस्था की गयी है ?

SHRI S. KRISHNA KUMAR :

Sir, the very purpose of this meeting was to energise the programme in all its aspects with the co-operation of the State Government. This is a totally Centrally-funded programme. But this is a State subject, and it is being implemented by the State Governments. The view of the Member that the programme has not been successful is not correct. It has been estimated that we have been able to prevent or avert about 7 crore births in the country due to the intervention by the Government through the programme. Had it not been for the programme, our population would have been 81 crores now as against 74 crores at present. We have taken a series of initiatives to improve the programme performance and I would like to mention to the Member that this year's performance is 30 to 40 per cent above in all method of family planning compared to last year, and we are going to achieve 90 per cent of the target of sterilisation and more than 100 per cent of all the other methods and a record number of acceptors this year signally be the highest watershed in the programme since its inception.

Vacant Posts in JIPMER, Pondicherry

*242 DR. SHYAM SUNDAR MOHAPATRA :

SHRI V. GOPALSAMY: †

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to refer to the reply to Starred Question 15 given in the Rajya Sabha on the 14th March, 1985 and State :

(a) what is the number of posts lying vacant in the Jawaharlal Nehru Institute of Post-Graduate Medical Education and Research, Pondicherry at present ;

(b) what is the date from which they have been lying vacant; and

(c) what steps have been taken to fill up these posts ?

THE DEPUTY MINISTER IN THE DEPARTMENT OF FAMILY WELFARE (SHRI S. KRISHNA KUMAR) : (a) 47 medical (Group A) and 13 non-medical Group 'A' and 'B' posts are vacant at present in Jawaharlal institute of Post-Graduate Medical Education and Research, Pondicherry.

(b) A statement is laid on the Table of the Sabha [See Appendix CXXXVII, Annexure No. 22]

(c) Selections to the posts through the U. P. S. C. and the Departmental Promotion Committee which are the prescribed methods of recruitment is being taken on top priority basis.

SHRI V. GOPALSAMY :

The statement laid on the Table of the House shows that 56 posts are lying vacant. Twelve posts of Professor, 19 posts of Associate Professors and 27 posts of Assistant Professors are lying vacant. Some of the posts are lying vacant for more than seven, eight or even ten years. The post of Professor of Paediatrics is lying vacant for the last eight years while the post

†The question was actually asked on the floor of the House by Shri V. Gopalsamy.

of Professor of Skin and VD has been lying vacant for the last seven years. The post of Associate Professor of Endocrinology has been lying vacant for nearly 19 years. Similarly the post of Assistant Public Health Engineer is lying vacant for more than eleven years. It is a serious matter because this concerns a prestigious institution named after Pandit Jawaharlal Nehru. Though some of the steps have been taken by the Government to fill up these posts, but they have not yielded results. I would like to know whether the recruitment rules will be reviewed in order to fill up these vacancies.

SHRI S. KRISHNA KUMAR :

In the main answer itself we have admitted that 60 posts have been lying vacant for various periods of time. The main reasons for the delay in filling up the posts are about nine in number. There is delay in the UPSC, there is delay in character verifications. Moreover, many people after selection refuse to go to Pondicherry. They try to delay and ultimately we have to re-advertise the posts. In some cases Scheduled Caste and Scheduled Tribe candidates are not available. There are difficulties in DPC promotions also. Many of the persons are taking voluntary retirement. One would expect that the doctors, especially from the South, would like to go to Pondicherry, but since in most of the South Indian States private practice is allowed and in this Institute private practice is not allowed, they do not find it attractive to go there. These statutory requirements and procedural formalities cannot be circumvented by us. I have here a complete list of calendar of events in respect of the sixty posts. We are seeing to it that these posts are filled up and that the vacancies are kept at the bare minimum. We do not have under consideration any change in recruitment rules which are confined to promotion from the CHS cadre as well as direct recruitment through the UPSC.

SHRI V. GOPALSAMY : Is it because the Health Ministry had not taken effective steps to protect the interests of the prestigious JIPMER hospital, a threat of de-recognition came from the Medical Council of India last year? Is it also because you have not taken effective steps with the Finance Ministry and the Planning Commission that they allotted only Rs. 3 crores to the JIPMER whereas the All India Institute of Medical Sciences got Rs. 27 crores for the Seventh Plan. I would, therefore, like to know if he would take earnest steps to get more funds for the JIPMER.

SHRI S. KRISHNA KUMAR : JIPMER hospital funds have been enhanced from Rs. 2 crores in the Sixth Plan by 50 per cent to Rs. 3 crores in the Seventh Plan. Our national institutes, which are four in number, are in various stages of development. Generally we would like to assure the hon. Member that we would not be found wanting in giving full attention to the JIPMER institute.

SHRI V. NARAYANASAMY : JIPMER is one of the best institutes in South India. Last year there was a letter sent by the Medical Council to JIPMER stating that it will de-recognise its degree if the posts were not filled up. I would like to know from the hon. Minister what action have they taken in regard to the letter sent by the Medical Council and how many posts have been filled up during the last one year as a result of that letter.

SHRI S. KRISHNA KUMAR : It is true that the Medical Council of India after an inspection of 1982 recommended that the posts should be filled up immediately under a threat of de-recognition of the Degree given by the Institute. Thereafter, the Medical Council itself reversed its stand in 1985 when they were satisfied that serious steps were being taken by the Government and the vacancy position had improved substantially.

SHRI R. MOHANARANGAM : I have seen in the reply given by the hon. Minister certain contradictory facts.

He has stated that there is inordinate delay on the part of U.P.S.C. as the first reason. The second reason he has stated was that number of candidates from Scheduled Castes/Scheduled Tribes are not available to fill up these vacant posts. The third reason he said was that doctors are somewhat prevented from private practice after they enter the service. I can say that all these reasons are not at all correct. Even I go to the extent of saying that these reasons are not at all relevant.

I do not know how there is an inordinate delay of 18 to 19 years on the part of UPSC to fill up these posts. There is a provision if sufficient number of candidates from Scheduled Castes/Scheduled Tribes are not available, candidates may be recruited from the open market. He said that doctors from the Madras city are not willing to take up these jobs in Pondicherry hospital is not correct. According to my information there are hundreds and hundreds of doctors who are unemployed in Madras city and they are prepared to go outside and work. Since Pondicherry is very near to the Madras City these doctors will be very eager to go and join JIPMER. I want to know the exact reasons for not filling up these posts. Let the Minister explain clearly the reasons that I have cited are correct or not?

SHRI S. KRISHNA KUMAR : Sir, the reasons given by me earlier are entirely correct. I cited some nine reasons which have contributed for not filling up these posts. If the Member desires, I can read a typical calendar of events in a case say more than 5 to 6 years old. Members must appreciate the steps that we have taken to expedite the statutory and other formalities. If there is any doctor who is qualified against any post in Tamil Nadu he is welcome to apply to the U.P.S.C.

SHRI JAGESH DESAI : Sir, in all 47 medical posts are vacant in JIPMER, Pondicherry. I would like to know to what extent the health services to the people has affected in that place due to non-filling up of these posts ?

SHRI S. KRISHNA KUMAR : Sir, in the last year the vacancy position has decreased by about 20 percent. At present the number of vacancies are 15 to 20 per cent out of the total number of sanctioned posts.

SHRI PUTTAPAGA RADHAKRISHNA : The Honourable Minister has said these posts are lying vacant since a very long time. I think he has given nine reasons or so. Out of these nine reasons, one reason was that doctors are not willing to go to Pondicherry. Sir, we are all aware that doctors are working at a particular place for more than 20 years and even 25 years. They all prefer to stay in the metropolitan cities. Whether the Government has any proposal to send them out of the metropolitan cities, so that after some time the skill can be distributed all over the country.

SHRI S. KRISHNA KUMAR : Sir, the Government have a very well defined policy of giving incentives to doctors to go to the rural areas. If you are talking . . .

MR. CHAIRMAN : Mr. Minister what the hon. Member wants is that: Will you fill up these posts by transferring doctors from other centres?

SHRI S. KRISHNA KUMAR : Sir, these posts come under the Central Health Services. When they are posted some doctors go there; some doctors take voluntary retirement and some doctors get themselves . . .

MR. CHAIRMAN : I think now Shrimati Mohsina Kidwai should come to the rescue.

SHRIMATI MOHSINA KIDWAI : Sir, the hon. Members go

through this list they will find that most of these posts are lying vacant for not less than one year. We have increased the posts and we are trying our best to fill up these posts as early as possible. So there are many problems in filling up these posts. The main reason is that doctors are not willing to go to JIPMER. This was also pointed out by my colleague.

MR. CHAIRMAN : The point is very simple. Is it possible for you to transfer some doctors from other metropolitan places to fill up these vacancies ?

SMT. MOHSINA KIDWAI : Sir, it will not serve the purpose. We are trying that also, but it is not serving our purpose. We are taking steps to take people from the Central Health Service. We are taking steps to fill up these posts as early as possible.

DR. JOSEPH LEON D'SOUZA : Sir, I am a medical man myself, and I have also been.... (Interruptions)

SHRI DIPEN GHOSH : You offer your services.

DR. JOSEPH LEON D'SOUZA : In all humility, Sir, I would like to state before this House that I have also been a State Minister for Health for the Government of Maharashtra. And on the specific issue that is being discussed in the House, that is, filling up of posts for certain categories, yes, we do that to provide posts for all categories of people. But may I put a pointed question to the hon. Minister : are we interested in the efficient running of our institutions ? Or, are we interested in catering to a particular set of people ? And in this respect, may I make this assertion in this House in my capacity as former State Minister of Health for the Government of Maharashtra, that when a suitable candidate was not available for a reasonable period of time, the post was filled by an individual con-

dering the efficiency of the hospital and the health of the country.

MR. CHAIRMAN : Would you like to learn some lesson from the former hon. Minister ?

SHRI S. KRISHNA KUMAR : Sir, in this case also when doctors are not available or cannot be posted from the Central Health Service, individual posts are de-cadred and then open recruitment is resorted to.

MISS JAYALALITHA : Sir, we all know that very frequently the portfolios of Ministers are changed but still I think that cannot be any sufficient grounds for Ministers to give wrong answers in the House. Just now the hon. Minister admitted that the All India Medical Council had sent a notice to JIPMER which contained a threat of de-recognition, and then the Minister stated that the All India Medical Council itself withdrew that notice. But I recall that in this very House, last year the hon. Member, Mr. Gopalsamy raised a half-an-hour discussion on this very subject and at that time, the Minister in charge of this portfolio then, Mr. Yogendra Makwana, denied that any such notice was at all sent by the All India Medical Council. And today the Minister in charge of the same portfolio admits that such a notice was sent and then it was withdrawn by the Council. Sir, one question I would like to ask through you : is it proper for Ministers—I do not want to use the word perjury—to give false replies in the House ? And secondly . . .

MR. CHAIRMAN : No, no, you cannot use the word "false".

SHRI V. GOPALSAMY : Say "incorrect".

MISS JAYALALITHA : I have only registered my protest....

MR. CHAIRMAN : You must use the word "incorrect" or "wrong" but not "false".

MISS JAYALALITHA : All right. Is it proper for Ministers to give these misleading, incorrect replies in the House ? ...

SHRI PARVATHANENI UPENDRA : Is it four minutes for lady Members to put supplementaries ?

AN HON. MEMBER : Be chivalrous.

MISS JAYALALITHA : I am breaking my silence after a long time. I have put the first part of my question. Part (b) is....

MR. CHAIRMAN : I think Mr. Upendra's objection is valid.

SHRI SURESH KALMADI : After a long time she has spoken.

(Interruptions)

SHRI R. MOHANARANGAM : There were interruptions in between. That is why she has taken more time.

SHRI R. RAMAKRISHNAN : There must be more Sir Galahads in the House.

MR. CHAIRMAN : Is it a fact that an earlier reply was given denying this thing ?

श्रीमती मोहसिना किदवाई : समापति जी, इस वक्त वह जवाब तो मेरे सामने नहीं है...

SHRI V. GOPALSAMY : She put the question in English.

श्रीमती मोहसिना किदवाई : लेकिन उस वक्त के कोलीग, श्री योगेन्द्र भक्ताणा जी ने यह बात कही होगी कि सरकार के सामने नहीं आया, मेडिकल कौंसिल आफ इंडिया ने गवर्नमेंट को कोई ऐसी चीज नहीं भेजी कि उन्होंने डिरेक्टोरीज कर दिया है । It was between JIPMER and the MCI. After ascertaining that it is correct, in the end it comes to the notice of the Government. So they have gone there in a second inspection. The information which is with us is in their second inspection they have found that the formalities were completed and many posts were filled up. That is why they have rectified it in their general body meeting. That is the information we have.

SHRI DIPEN GHOSH : What a sorry state of affairs is obtaining in managing this type of institutions by the Centre is proved by the fact that so many important posts of professors and associate professors are remaining vacant for the last ten to nineteen years.. (interruptions)

SHRIMATI MOHSINA KIDWAI : Only one post from 1966.. (Interruptions)

SHRI DIPEN GHOSH : All right, five to nineteen years. It is all the worse. We have listened to the honourable Mr. ... saying that such delay was due to certain factors such as failure on the part of the UPSC to nominate the exact type of personnel or getting clearance from the police verification and thirdly, not getting adequate number of candidates from the Scheduled Castes and Scheduled Tribes. Mr. Chairman, you know better than anybody else here, there are rules that certain posts have to be filled up through UPSC. At the same time there are also rules that if UPSC fails to nominate the requisite number of people or the requisite type

of people, the concerned authority is given the right to recruit from outside direct, through direct recruitment, if UPSC fails to nominate within a reasonable period of time. Similar is the case if adequate number of Scheduled Castes and Scheduled Tribe candidates are not available, there is a procedure of de-reservation after two years or three years. But I think no such step was taken by the Ministry. Therefore, my question is what specification was taken by the Government in the event of the failure of the UPSC to nominate the requisite number of right people and in the event of not getting adequate number of right people from the Scheduled Castes and Scheduled Tribes as provided under the Government of India rules.

SHRI S. KRISHNA KUMAR : The Honourable Member is entirely correct as to the details of the procedure. I have never said that the UPSC sent wrong candidates. I said there was a time lag in the intimation of candidates by the UPSC. Then we go through the procedure of posting. As soon as one is posted, by that time one finds some other job and one doesn't join. Then we have to make another reference to the UPSC. Some times at least two or three times we have to refer to the UPSC. I am ready to read every single case which is pending and show that there has not been any delay on the part of the Ministry as regards the procedure.

Khurdha Road-Bolangir rail line

*243. **SHRI JAGADISH JANI :** Will the Minister of TRANSPORT be pleased to state :

(a) what is the amount spent so far on the survey work of the proposed Khurdha Road-Bolangir rail line in Orissa;

(b) what is the amount proposed to be allocated during 1986-87 for the survey work of the above line; and

(c) what progress has been made so far in the survey work ?

THE MINISTER OF STATE IN THE DEPARTMENT OF RAILWAYS (SHRI MADHAV-RAO SCINDIA) : (a) Rs. 32 lakhs.

(b) Rs. 10.92 lakhs.

(c) The present progress is 62 per cent.

SHRI JAGADISH JANI : *Mr. Chairman the honourable Minister has stated in his reply to part (c) of my question that the progress made in the survey work is 62%. But I know it very well that the survey work has not been completed even up to Phulbani. Therefore, I would like to know from the Minister as to whether he will verify the fact again.

SHRI S.W. DHABE : Sir, he can speak in Marathi. (*Interruptions*)

SHRI SURESH KALMA DI : Sir, he can speak in Marathi. The translation facility is available here.

SHRI S. W. DHABE : Sir, he can answer in Marathi. (*Interruptions*).

SHRI MADHAVRAO SCINDIA : Sir, I have mentioned in the answer that we have completed 62 per cent of the survey. There were two alternative alignments and in consultation with the State Government, it was decided to survey the first alignment. The area where the proposed track is to run is a very hilly area, it is a mountainous area, and, therefore, the survey work is extremely difficult and proper equipment is also required to conduct the survey. But I can assure the honourable Member that 62 per

*English translation of the question put in Oriya.